

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:474
ANSWERED ON:24.02.2011
POVERTY ERADICATION
Laguri Shri Yashbant Narayan Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of schemes being run under poverty eradication programme in Orissa;
- (b) the funds allocated for these schemes and the extent to which it has been used;
- (c) whether the Government conducted any review and monitoring of Poverty Eradication Programme in Orissa; and
- (d) if so, the outcome of review and monitoring work done during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): The Ministry of Rural Development is implementing major schemes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNRGEA) and Swarnajayanti Gram Swarajgar Yojana (SGSY) for poverty alleviation and employment generation in rural areas of the country including Orissa through State Governments and Union Territory Administrations. The other Schemes of the Ministry like Indira Awaas Yojana(IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Integrated Watershed Management Programmes(IWMP), National Rural Drinking Water Programme (NRDWP) and Total Sanitation Campaign (TSC) are also being implemented for providing indirect employment and additional income. Under SGSY, the Central allocation was Rs. 124.53 crore and utilized amount Rs. 181.84 crore of available funds, while under MGNREGA Central release was Rs. 468.74 crore and utilized amount was Rs. 932.74 crore out of available fund for Orissa during the financial year 2009-10.

(c) & (d): The Ministry of Rural Development regularly conducts state-wise review including Orissa and monitor its programmes through monthly/quarterly progress reports received from States/UTs, field visits by Area Officers of the Ministry, Performance Review Committees (PRC), National Level Monitors (NLMs) and Vigilance and Monitoring Committees constituted at State and District level (V&MCs) under the Chairmanship of local Member of Parliament (Lok Sabha). The Ministry has advised the State Governments to adopt a five pronged strategy comprising (i) Creation of awareness about the Schemes, (ii) transparency, (iii) people's partnership, (iv) accountability and (v) strict vigilance and monitoring of the programmes to achieve the programme objectives. As per information received from the State Government, 121 meetings of district level Vigilance and Monitoring Committee were held and 81 visits were undertaken by NLMs during last three years i.e. 2007-2008, 2008-2009 and 2009-2010. The monitoring and review contributed to improve implementation of the programmes.